

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 543
TO BE ANSWERED ON 07/02/2024

LANDLESS BENEFICIARIES UNDER PMAY-G

543 SHRI VIVEK K. TANKHA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details and number of landless persons and families in rural India, State-wise;
- (b) the details of the housing shortage in rural India, State-wise; and
- (c) the details of the landless beneficiaries in the permanent waiting list, provided land, and beneficiaries yet to be provided land under the PMAY-G, State and district-wise, year-wise, category-wise including SC/ST, General and Minorities for last five years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a): The Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) with effect from 1st April, 2016 to provide assistance to eligible rural households with an overall target to construct 2.95 crore pucca houses with basic amenities. Out of which more than 2.94 crore houses have been sanctioned and over 2.55 crore houses have been constructed as on 02.02.2024. State wise details of landless households provided land under PMAY-G is at **Annexure-I**.

(b): Under the PMAY-G, the beneficiaries are identified based on the housing deprivation parameters prescribed under Socio Economic Caste Census (SECC) 2011. After due verification by the Gram Sabha and completion of Appellate Process, Gram Panchayat wise Permanent Wait List (PWL) is prepared. The auto generated priority list of households from SECC, 2011 database was provided to the States/Union Territories (UTs) for conducting Gram Sabha meetings to finalize the PWL. As on 02.02.2024, a total of 2.04 crore households have been identified and included in PWL from SECC, 2011. Further, the details of such households who claimed to have been left out from the SECC 2011 based PWL and eligible for inclusion in PWL, have been captured by the States/UTs in the Awaas+ Survey, conducted during January, 2018 to 7th March, 2019. In order to fill the gap of 91 lakh houses (2.95 crore -2.04 crore), Awaas+ data have been utilized and equivalent targets have already been allocated to the States/UTs. The State-wise details of targets allocated to the States/ UTs under PMAY-G is given in **Annexure-II**.

(c): Providing land to the landless is of utmost importance since they are among the most deserving beneficiaries in the Permanent Wait List (PWL) of PMAY-G. Therefore, the States/UTs have been asked to ensure that such beneficiary is provided land from the government land or any other land including public land (Panchayat common land, community land or land belonging to other local authorities). The PMAY-G guidelines provide for minimum 60% of the target at the national level is earmarked for Scheduled Caste (SC)/Schedules Tribes (ST) households subject to availability of such eligible beneficiaries. The earmarking defines only the minimum limit that should be achieved and if the States/UTs so desire they may add to target under these categories to ensure saturation of beneficiaries belonging to vulnerable and disadvantaged groups for them to be covered on a priority basis. The status of landless households provided land under PMAY-G is given in **Annexure-I**.

STATEMENT IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 543 TO BE ANSWERED ON 07.02.2024 REGARDING LANDLESS BENEFICIARIES UNDER PMAY-G

State/UT-wise status of landless households provided land in PMAY-G as on 02.02.2024

| S.No. | State/ UT | Number of landless beneficiaries provided land/ assistance by the States/UTs |
|-------|--|--|
| 1 | Andaman & Nicobar Islands | 652 |
| 2 | Andhra Pradesh | 1,888 |
| 3 | Arunachal Pradesh | 0 |
| 4 | Assam | 30,556 |
| 5 | Bihar | 11,729 |
| 6 | Chhattisgarh | 6,160 |
| 7 | Dadra and Nagar Haveli & Daman and Diu | 32 |
| 8 | Goa | 0 |
| 9 | Gujarat | 6,713 |
| 10 | Haryana | 0 |
| 11 | Himachal Pradesh | 23 |
| 12 | Jammu & Kashmir | 400 |
| 13 | Jharkhand | 2,034 |
| 14 | Karnataka | 15,436 |
| 15 | Kerala | 500 |
| 16 | Ladakh | 0 |
| 17 | Lakshadweep | 0 |
| 18 | Madhya Pradesh | 35,265 |
| 19 | Maharashtra | 88,899 |
| 20 | Manipur | 0 |
| 21 | Meghalaya | 636 |
| 22 | Mizoram | 0 |
| 23 | Nagaland | 0 |
| 24 | Odisha | 45,627 |
| 25 | Pondicherry | NA |
| 26 | Punjab | 194 |
| 27 | Rajasthan | 53,547 |
| 28 | Sikkim | 0 |
| 29 | Tamil Nadu | 21,406 |
| 30 | Telangana | NA |
| 31 | Tripura | 126 |
| 32 | Uttar Pradesh | 1,993 |
| 33 | Uttarakhand | 1,562 |
| 34 | West Bengal | 3,763 |
| | Total | 3,29,141 |

*Telangana & Puducherry are not implementing PMAY-G.

Annexure-II**STATEMENT IN REPLY TO PART (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 543 TO BE ANSWERED ON 07.02.2024 REGARDING LANDLESS BENEFICIARIES UNDER PMAY-G**

State-wise details of targets allocated from the SECC-2011 & Awaas+ survey to the States/ UTs as given below 02.02.2024

| S.No. | State/ UT | Target allocated |
|--------------|--|-------------------------|
| (1) | (2) | (3) |
| 1 | Arunachal Pradesh | 36,210 |
| 2 | Assam | 20,41,807 |
| 3 | Bihar | 37,01,576 |
| 4 | Chhattisgarh | 11,76,142 |
| 5 | Goa | 257 |
| 6 | Gujarat | 6,03,922 |
| 7 | Haryana | 29,404 |
| 8 | Himachal Pradesh | 25,471 |
| 9 | Jammu & Kashmir | 3,37,129 |
| 10 | Jharkhand | 15,92,171 |
| 11 | Kerala | 35,167 |
| 12 | Madhya Pradesh | 38,00,415 |
| 13 | Maharashtra | 13,77,817 |
| 14 | Manipur | 1,01,558 |
| 15 | Meghalaya | 1,88,297 |
| 16 | Mizoram | 29,967 |
| 17 | Nagaland | 48,830 |
| 18 | Odisha | 27,26,133 |
| 19 | Punjab | 39,729 |
| 20 | Rajasthan | 17,17,996 |
| 21 | Sikkim | 1,400 |
| 22 | Tamil Nadu | 7,51,421 |
| 23 | Tripura | 3,77,057 |
| 24 | Uttar Pradesh | 36,15,041 |
| 25 | Uttarakhand | 69,303 |
| 26 | West Bengal | 45,69,532 |
| 27 | Andaman & Nicobar Islands | 3,424 |
| 28 | Dadra and Nagar Haveli and Daman & Diu | 11,436 |
| 29 | Lakshadweep | 45 |
| 30 | Puducherry* | 0 |
| 31 | Andhra Pradesh | 2,46,430 |
| 32 | Karnataka | 2,41,908 |
| 33 | Telangana* | 0 |
| 34 | Ladakh | 3,005 |
| | Total | 2,95,00,000 |

**Telangana & Puducherry are not implementing PMAY-G.*
